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CWP-26513-2021(O&M)

NIPUN SHARMA AND OTHERS V/S B.R. AMBEDKAR NATIONAL  
INSTITUTE OF TECHNOLOGY JALANDHAR AND OTHERS

Present: Mr. Mobashshir Sarwar, Advocate, for the petitioners.

Mr. Vivek Singla, Advocate, for respondents No.1 to 3.

Mr. Anil Chawla, Sr. Panel Counsel,  
for respondent No.4-UOI.

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Learned counsel for respondents No.1 to 3-Institute submits that issues that have been raised by the petitioners regarding regulations and admission etc. can only be clarified by the officers of the authority. He, therefore, submits that the Director/Registrar of the respondent(s)-Institute would remain present in court along with the record to explain the aforesaid aspect on the next date of hearing.

As prayed, adjourned to 11.11.2022.

( Ravi Shanker Jha )  
Chief Justice

( Arun Palli )  
Judge

27<sup>th</sup> September, 2022  
Rajan